GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO: 772 TO BE ANSWERED ON 07.02.2025

AWWS/AWHS COVERED UNDER AB-PMJAY

772. SHRI SHASHANK MANI: SHRI BASAVARAJ BOMMAI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the coverage of Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (ABPMJAY) has been expanded to include Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) to improve their access to healthcare services across the country;
- (b) if so, the details thereof including the number of beneficiaries covered and benefitted thereunder along with the timeline for its implementation, State-wise and district-wise for Andhra Pradesh;
- (c) whether Mission Saksham Anganwadi is playing a role in establishing wellequipped and modernized anganwadi centres for delivering Integrated Child Services such as nutrition, early education and healthcare across the country especially in Karnataka;
- (d) if so, the details thereof including the progress made under the Mission and the specific challenges, if any, being faced and addressed; and
- (e) the details of Monetary incentive paid and pending to AWWs/AWHs during the last five years, State-wise specially in Andhra Pradesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) to (e) During the interim budget Financial Year (FY) 2024-25 it was announced to extend healthcare annual coverage of Rs. 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to all Anganwadi workers and helpers. The scheme provides health cover of Rs.5 lakh per family per year for secondary and tertiary care hospitalization. The scheme is being implemented through a 3 tier structure with National Health Authority (NHA) at the apex, State Health Agencies (SHA) at the State and District Implementation Units (DIUs) at the district level. AB-PMJAY is an entitlement based scheme.

National Health Authority (NHA) of Ministry of Health & Family Welfare has generated Ayushman Cards for approx 10.58 Lakh Anganwadi Workers and Helpers as on 3rd

February, 2024 for all States/ UTs including Andhra Pradesh except for States of Odisha, West Bengal and NCT of Delhi where the State Governments are not implementing AB-PMJAY. The State/UT wise details of beneficiaries covered under PM-JAY are placed at **Annexure I.**

In the 15th Finance Commission, components of nutritional support for children below the age of 6 years, pregnant women and lactating mothers and Adolescent Girls, Early Childhood Care and Education [3-6 years] and Anganwadi infrastructure including modern, upgraded Saksham Anganwadi have been reorganised under the umbrella Mission Saksham Anganwadi and Poshan 2.0 for effective implementation and for better nutritional delivery to end beneficiaries. The package of following six services is provided under Mission Poshan 2.0 through the network of 13.96 Lakh Anganwadi centres (AWCs) across the country:

- i. Supplementary Nutrition (SNP),
- ii. Pre-school Non-formal Education,
- iii. Nutrition & Health Education,
- iv. Immunization,
- v. Health Check-up,
- vi. Referral Services

Three of the six services, viz., Immunization, Health Check-up and Referral Services are related to health and are provided through NHM & Public Health Infrastructure.

In order to improve the infrastructure facility of Anganwadi Centres (AWCs) various steps have been undertaken by the Ministry that, inter alia, include increasing the funding for drinking water facilities and toilets at Anganwadi Centres from Rs.10,000/- to Rs.17,000/- and Rs.12,000/- to Rs.36,000/- respectively.

Under Mission Saksham Anganwadi and Poshan 2.0, there is a provision of construction of 50000 AWCs buildings over a period of five years @10000 AWCs per year in convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) @Rs.12 Lakh per AWC wherein Rs.8.00 Lakh are to be provided under MGNREGS, Rs.2.00 Lakh under 15th Finance Commission (FC) (or any other untied funds) and Rs.2.00 Lakh by the Ministry of Women & Child Development per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio.

Directions have been issued to States/UTs to co-locate Anganwadi Centres, which are running on rent without sufficient infrastructure, at nearby Primary Schools, wherever space is available.

2 lakh Anganwadi Centres (AWCs) located in Government buildings @ 40,000 AWCs per year are to be strengthened and upgraded as Saksham Anganwadis for improved nutrition delivery and for Early Childhood Care and Education under Mission Saksham Anganwadi and Poshan 2.0. Saksham Anganwadis are to be provided with better infrastructure than the conventional Anganwadi Centres including LED screens, water purifier/installation of RO Machine, Poshan Vatika, ECCE related books and learning material etc. As on date, 2 Lakh Anganwadi Centres has been sanctioned for upgradation into Saksham Anganwadi Centres including 17,732 in the State of Karnataka.

Further, Government has also decided to upgrade all Mini AWCs with one worker to full-fledged Anganwadi Centres with one worker and one helper each.

Under Mission Poshan 2.0, Anganwadi workers (AWWs) have been technologically empowered with the provision of smartphones for efficient monitoring and service delivery. Poshan Tracker which is a mobile application that digitizes physical registers used by Anganwadi workers. This improves the quality of their work while simultaneously allowing them real-time monitoring of all activities going on in the Anganwadis. A total of 12.56 Lakh smartphones are available across the country.

In addition to AWWs, Smartphones are provided to Supervisors and Block Coordinators also. Similarly, data recharge support is provided to AWWs, Supervisors and Block Coordinators.

Regular monitoring of growth parameters of height and weight is essential for identifying children who may be malnourished and for making timely interventions. Therefore, Anganwadi centres have been equipped with Growth Monitoring devices like infantometer, stadiometer, weighing scale-infant, weighing scale – Mother & Child.

One of the key elements of the Mission Poshan 2.0 is incentivizing Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) monthly for optimal delivery of nutrition and health services and supporting behaviour change during pregnancy and until the child is two years of age.

There is a provision of incentives for the field functionaries for accomplishing expected regular tasks as specified in guidelines issued to States/UTs by the Ministry. Anganwadi workers and Anganwadi helpers are eligible for Rs 500/- per month and Rs 250/- per month as performance linked incentives.

The year- wise details of the funds released under Mission Saksham Anganwadi and Poshan 2.0 (Including incentives) from FY 2019-20 to FY 2023-24 as on 31.03.2024 are placed at **Annexure II.**

Statement referred to in reply to Parts (a) to (e) of Lok Sabha Unstarred Question No.772 to be answered on 07.02.2025 regarding "AWWs/AWHs Covered under AB-PMJAY"

S.No Si	tate/UT	Total number of AWWs & AWHs whose Ayushman Card have been created under PM-JAY
	ndaman & Nicobar Islands	302
	ndhra Pradesh	55,877
3 Aı	runachal Pradesh	2,149
4 As	ssam	74,616
5Bi	ihar	95,623
6 C	hhattisgarh	90,541
	adra & Nagar Haveli - Daman &	
7 Di	iu	665
8 G	oa	1,007
9 G	ujarat	65,867
	aryana	22,405
11 Hi	imachal Pradesh	8,879
12 J 8		44,654
13 Jr	narkhand	42,548
14 Ka	arnataka	73,872
15 Ke	erala	32,355
16 La	adakh	1,842
17 La	akshadweep	83
18M	adhya Pradesh	1,33,586
19 M	aharashtra	82,786
20 M	anipur	6,355
	eghalaya	4,667
	izoram	2,632
	agaland	5,813
	uducherry	532
	unjab	22,959
	ajasthan	34,295
	ikkim	522
28 Ta	amil Nadu	9,183
	elangana	20,459
	ripura	11,221
	T-Chandigarh	629
	ttar Pradesh	85,277
	ttarakhand	24,091
To	otal	10,58,292

Annexure II

Statement referred to in reply to Parts (a) to (e) of Lok Sabha Unstarred Question No.772 to be answered on 07.02.2025 regarding "AWWs/AWHs Covered under AB-PMJAY"

Details of fund released and utilized under Mission Saksham Anganwadi and Poshan 2.0 during last five years is as under:

(Rupees in crores)

S N	Name of the State/UT	2019-20		2020-21		2021-22		2022-23		2023-24
		Funds r eleased	Funds Utilized	Funds releas ed	Fund utilise d	Funds releas ed	Fund ut ilised	Funds releas ed	Fund utilise d	Funds r eleased
1	Andaman and Nicobar Island	14.98	13.34	16.37	6.37	19.71	13.36	3.85	5.17	12.15
2	Andhra Prades	825.24	686.20	701.82	763.99			827.79	721.45	705.68
3	Arunachal Pra desh	134.71	134.79	82.92	65.01	170.83		137.78	145.74	162.06
4	Assam	1365.53	1241.33	1109.75					1717.00	2233.31
5	Bihar	1539.37	1253.87	1288.98						1859.29
6	Chandigarh	17.03	13.30	13.35	16.08		23.09	33.10	33.10	19.79
7	Chhattisgarh	483.88	548.81	513.95	542.07	606.73		668.96	571.80	579.46
	Dadra & Nagar Haveli and Daman &									
8	Diu	17.20	8.24	9.02	9.02	9.33	9.56	5.80	5.80	11.97
9	Delhi	133.06	140.49	102.70	139.84	133.11	125.52	182.77	142.84	161.81
10	Goa	16.02	17.02	20.44	17.46	10.84	12.92	14.71	16.83	13.95
11	Gujarat	854.00	725.25	633.13	873.79	839.86	757.92	912.64	552.30	1126.80
12	Haryana	181.00	149.87	185.29	232.54	173.03	146.99	195.25	150.24	225.78
13	Himachal Prad esh	251.82	295.25	258.55	295.89	247.99	386.68	270.24	247.76	301.09
14	Jammu & Kas hmir	332.85	328.31	294.17	450.82	405.74	704.57	479.01	416.23	530.88
15	Jharkhand	436.10	455.87	464.33	348.68	352.98	183.30	430.91	596.03	664.30
16	Karnataka	861.87	916.51	697.17	1012.84	1003.70	984.62	765.87	885.65	912.96
17	Kerala	321.42	331.23	352.03	384.79	388.23	397.98	444.98	325.43	306.64
18	Ladakh	0.00	0.00	24.18	24.69	14.70	14.67	18.79	18.79	19.62
	Lakshadweep	2.59	1.27	3.06	2.06	2.11	2.73	0.44	0.44	2.88
	Madhya Prade sh	1225.60	1276.10	1238.06	1125.20	1085.47	1055.83	1011.57	1038.67	1123.11
21	Maharashtra	1669.40	1416.45	1205.99	1517.51	1713.39	1609.02	1646.17	1589.97	1699.52
22	Manipur	162.54	142.27	175.77	148.45	228.92	177.28	135.95	167.74	201.28
23	Meghalaya	225.66	181.19	177.92	185.25	173.33	177.86	192.39	200.24	269.69

24	Mizoram	63.26	56.45	74.60	64.67	59.32	61.57	42.81	46.65	100.27
25	Nagaland	178.92	169.55	167.23	169.19	159.80	160.21	199.30	190.47	262.91
26	Odisha	860.66	892.46	858.68	896.85	1065.98	871.20	923.92	884.92	968.80
27	Puducherry	9.86	8.45	4.38	3.50	2.78	6.13	0.12	6.68	4.48
28	Punjab	201.44	175.11	174.71	207.82	383.52	177.94	75.31	247.25	307.87
29	Rajasthan	673.95	665.42	641.77	702.90	682.65	771.64	974.02	936.17	1091.96
30	Sikkim	29.47	33.70	24.50	26.06	25.73	24.59	20.33	24.09	33.49
31	Tamil Nadu	764.73	652.94	619.43	695.85	655.38	681.28	766.81	741.30	880.79
32	Telangana	529.96	420.08	405.32	564.04	482.33	479.30	550.69	503.33	507.87
33	Tripura	166.47	164.05	154.16	177.85	186.72	171.66	150.52	186.55	244.22
34	Uttar Pradesh	2544.00	2480.79	2017.49	1925.75	2407.55	2341.91	2721.87	2622.64	2668.69
35	Uttarakhand	373.96	378.21	327.92	350.07	353.65	336.03	425.84	364.77	288.24
36	West Bengal	1165.26	1321.90	1066.64	897.89	668.35	1378.31	1227.59	1455.89	1237.56
Tota	al	18633.81	17696.07	16105.78	17544.87	18368.01	18789.28	19849.8 2	19346.54	21741.17
